

शुरू किया, फिर पंजाब के ने किया—

श्री छतल बिहारी बाजपेयी : मध्य प्रदेश में हुआ है।

प्रध्यक्ष महोदय, अगर आप इजाजत दें तो मैं एक छोटा सा मवाल पूछता चाहता हूँ आप प्रिजाइडिंग आफिसर्स कॉन्फ़ेस के प्रध्यक्ष हैं। आप इस समय किस को तमिऱनाडु का स्पीकर मानते हैं।

प्रध्यक्ष महोदय : मुझे पता नहीं है अभी तक। पता लगेगा तब बताऊंगा कि कौन है।

PAPERS LAID ON THE TABLE

PREVENTION OF FOOD ADULTERATION (SECOND AMENDMENT) RULES

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): On behalf of Prof. D. P. Chattopadhyaya, I beg to lay on the Table a copy of the Prevention of Food Adulteration (Second Amendment) Rules, 1972 (Hindi and English versions) published in Notification No. G.S.R. 436(E) in Gazette of India dated the 10th October, 1972, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954. [Placed in Library. See No. LT-3891/72.]

STATEMENT RE: CENTRAL GOVERNMENT MARKET BORROWING

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): On behalf of Shri K. R. Ganesh, I beg to lay on the Table a statement (Hindi and English versions) indicating the result of the Central Government Market Borrowing in December, 1972. [Placed in Library. See No. LT-3891/72.]

FRUIT PRODUCTS (AMENDMENT) ORDER, AND ANNUAL REPORT OF U.P. STATE AGRO-INDUSTRIAL CORPORATION, LTD.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): I beg to lay on the Table—

(1) A copy of the Fruit Products (Amendment) Order, 1972 (Hindi and English versions) published in Notification No. S.O. 3537 in Gazette of India dated the 4th November, 1972 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-3892/72.]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Annual Report of the U.P. State Agro Industrial Corporation Limited, Lucknow, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3893/72.]

(ii) Annual Report of the U.P. State Industrial Corporation Limited, Lucknow, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3894/72.]

ANNUAL REPORT OF INDIAN SCHOOL OF MINES, DHANBAD

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the